

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s) .1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE
AT ALLAHABAD & ORS.

Respondent(s)

(With appln.(s) for stay and office report)

WITH CrI.A.Nos.1235 & 1237 of 2015-(With appln.(s) for stay
and Office Report)

Date : 29/02/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Debasis Misra,Adv.(Not present)

For Respondent(s) Mr. Garvesh Kabra,Adv.
Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 18th March, 2016.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar